

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017)**

**In the matter of:**

J.K Lakshmi Cement Ltd. ....**Appellant**

Vs

CCI &Anr. ....**Respondents**

**Present:**

**For Appellant:-**Mr. Jeevan Prakash, Advocate.

**For Respondent :-**Ms. BulbuliRichong, Deputy Director, Advocate for CCI

**WITH**

**TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017)**

**In the matter of:**

Ambuja Cements Ltd. ....**Appellant**

Vs

CCI & Ors. ....**Respondents**

**Present:**

**For Appellant:-**Dr. A M Singhvi, Mr. Harman Singh Sandhu, Ms. Raveena Kumari Sethia, Ms. SonaliCharak And Ms. Makhvi Khanna Advocaes.

**For Respondent :-** Mr. Vaibhav Gaggar, Ms. Neha Mishra, Ms. Aayushi Sharma and Mr. Ishan Arora, Advocates for CCI

**WITH**

**TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017)**

**In the matter of:**

ACC Limited ....**Appellant**

Vs

CCI & Ors. ....**Respondents**

**Present:**

**For Appellant:-**Mr. Ramji Srinivashan, Mr. Harman Singh Sandhu and Ms. Nitika Dwivedi, Advocates.

**For Respondent :-**Mr. Vaibhav Gaggar, Ms. Neha Mishra, Ms. Aayushi Sharma and Mr. Ishan Arora, Advocates for CCI

**WITH**

**TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017)**

**In the matter of:**

J.K Cement Ltd.

.....**Appellant**

Vs

CCI & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. P.K. Bhalla, Advocate

**For Respondent :-**Nemo

**WITH**

**TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017)**

**In the matter of:**

M/s Shree Cement Ltd.

.....**Appellant**

Vs

CCI & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. Manas Kumar Chaudhari, Mr. SagardeepRathi, Mr. Pranjal Prateek, Ms. Radhika Seth, Mr. Aman Singh Baroka and Mr. Keith Varghese, Advocates for Appellant.

**For Respondent :-**Mr. Vaibhav Gaggar, Ms. Neha Mishra, Ms. Aayushi Sharma and Mr. Ishan Arora, Advocates for CCI

**WITH**

**TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017)**

**In the matter of:**

Ultra Tech Cement Ltd.

.....**Appellant**

Vs

CCI & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Ms. Soma SekharSundersan and Mr. Shravani Shekhar,  
Advocates.

**For Respondent :-**Mr. Vaibhav Gaggar, Ms. Neha Mishra, Ms. Aayushi Sharma  
and Mr. Ishan Arora, Advocates for CCI

**WITH**

**TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017)**

**In the matter of:**

Jaiprakash Associates Ltd.

.....**Appellant**

Vs

CCI &Anr.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. G.R. Bhatia, Mr. Abdullah Hussain, Ms. Kanika C Nayar,  
Mr. Aniket Ghosh and Mr. Chandramauli Dwivedi, Advocates.

**For Respondent :-**Nemo

**ORDER**

**13.02.2020-** Let these Appeals be posted 'For Hearing' on **13<sup>th</sup> April, 2020** at 2:00 P.M.

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Shreasha Merla)**  
**Member (Technical)**

SC/NN